

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/38(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	AYANTIKA BANERJEE (IN THE MATTER OF PURNANJALI MEDIA OPC PVT LTD STRIKING OFF) VS ROC WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearance (via video conferencing/physically)

Mr. Avijit Ghoshal, Adv.] For the Petitioner

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **21.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.